

**BEFORE THE NATIONAL GREEN TRIBUNAL,
(SOUTHERN BENCH) AT CHENNAI**

Application No. 173 of 2015 (SZ)

Confederation of Organisations for Integrated
Urban Development
Rep By its President,
Reg No. 63/2013,
No. 10, Gajapathy Street,
Nehru nagar, Chromepet,
Chennai - 600 044.

...

Applicant.

-Vs-

1. The Commissioner
Pallavaram Municipality
Chromepet,
Chennai- 600 044 & others.

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Respondents.

REPORT FILED BY THE JOINT COMMITTEE

The Hon'ble Tribunal by its order dated 10-12-2019 has Constituted the Joint Committee comprising of the following persons:-

- i. The Commissioner of Municipal Administration,
- ii. The Commissioner of HR & CE Department,
- iii. The District Collector, Chengelpet District.
- iv. The Commissioner, Pallavaram Municipality,
- v. The Tamil Nadu Pollution Control Board.

1. Subsequent to the hearing of the case in 16-09-2020, Meeting of the Committee was held on 10-10-2020. In the said meeting, the following decisions were taken.

1. The Tahsildar, Pallavaram should remove the encroachments around Palkeni Kulam.
2. The Tahsildar should serve notices under the provisions applicable to the revenue department for removal of encroachments.
3. The Tahsildar shall take steps to allot alternative accommodations for the 111 encroachers in the Tamil Nadu Slum Clearance Board tenements in Padappai.


COMMISSIONER

**PALLAVAPURAM MUNICIPALITY
CHROME PET, CHENNAI-600 044**

4. On fixing the date of the eviction by the Revenue Department, the Pallavapuram Commissioner shall inform the TANGEDCO to disconnect the Service Connections
5. On the date of eviction, the Pallavapuram Municipality shall provide required JCBs and other vehicles for eviction work.
6. Pallavapuram Municipality shall obtain Police protection for the eviction work to ensure no problems occur.

1. The work as follows has been completed as on date in the Palkeni Kulam:

- a. Deepening and Desilting work has been completed.
- b. Inlet and outlet channels have been identified and restored.
- c. Retaining wall of total 570 Meters, 390 Meters is completed. Laying of Walking Path over the Bund has progressed to 40%.
- d. The work of installing the Pre-fabricated Box culverts for Channels have been completed in the inlet and outlet channels.
- e. All Sewage outflows into the area of the Palkenikulam have been identified and all of them have been blocked and the Houses have been given Connections to the Underground Drainage system. As on date, no sewage is entering the Palkeni Kulam.

2. Removal of encroachments:

The Joint committee had included the Tamil Nadu Slum Clearance Board in the Joint Committee in the Sub- Committee headed by the District Collector.

1. Further to the same, meetings were held with the Managing Director of TNSCB on various dates and lastly on 08-09-2020 and 10-10-2020. The TNSCB has identified the Tenements in Navalur for the allotment to the encroachers and the encroachers have to remit their contributions for the allotment of the Tenements.

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 Commissioner
 PALLAVAPURAM MUNICIPALITY
 CHROMEPET, CHENNAI-600 047

2. The Tahsildar has been requested to issue notices to the encroachers to remit their contributions for the allotment of the tenements along with the notices of Eviction.
3. Notices under the Land Encroachment Act 1905 have been issued to the encroachers by the Tahsildar Pallavapuram on 05-01-2021. Further action is awaited for passing final orders under the Land Encroachment Act.
3. In regard to the Water Quality, the same has been tested by the TNPCB and the report is awaited from them.
4. **Works for restoration and beautification of Palkeni Kulam:**

The entire Water body has been desilted and deepened. Around the Lake, walking path is being formed and the total length of the bund is 570 Meters. The formation of Bund with Walking path is under construction and as on date 40% of the work is completed. After the eviction of the 111 encroachers from the Palkeni Kulam the said area which is higher than the water spread will be converted into a Green Belt and will be formed into a Park for the use of the Public. The estimated cost of the said Work is Rs 92 Lakhs and it includes the strengthening of the Bund, formation of the Walking path over the Bund and the formation of the Park in the evicted area will be taken up after the removal of encroachments.

Joint Committee Members


Commissioner
PALLAVAPURAM MUNICIPALITY
CHROMEPET, CHENNAI-600 044

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Application No. 173 of 2015

**JOINT COMMITTEE REPORT
AS ON 11-01-2021**

**M/S. P. SRINIVAS.
N.K. PONRAJ.
R. PURUSHOTHAMAN.**

COUNSEL FOR 1ST RESPONDENT.